

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00750/2018

Wednesday, this the 30th day of October, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Jissy George, aged 40 years,
W/o Besilin George,
Asst. Superintendent of Posts (OD & Marketing)
Aluva Division.
Residing at Thommikudiyil House,
Rajeev Gandhi Lane, TKS Road,
Maradu- 682 304.

Applicant

(Advocate: Mr.Shafik M.Abdul Khadir)

versus

1. Union of India, represented by
Director General Posts, Dak Bhavan,
Sansad Marg, New Delhi-110 001.
2. The Asst. Director General (SGP),
O/o the Director General, Posts, Dak Bhavan,
Sansad Marg, New Delhi-110 001.
3. The Chief Postmaster General,
Kerala Circle, Trivandrum-695 033.

Respondents

(Advocate: Sri N. Anilkumar, SCGSC)

The OA having been heard on 30th October, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Heard both sides.

The grievance of the applicant, raised on the last sitting through Sri Shafik M.A, was to the effect that no specific posting has been granted to her despite the fact that a part of her grievance has been redressed by assigning her to Kerala. It is seen that this alone remains as on date. Sri Shafik today mentioned that every other person listed in the posting order has been assigned specific posting except the applicant.

2. We are of the view that the OA can be closed by directing the respondents to give a specific posting to the applicant, as early as possible and in any case, within ten days from today.

3, OA stands closed. MA No.811/2019 to accept additional reply statement is allowed. MA No.994/2019 for direction is also closed in view of the aforesaid direction in the OA.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the order No.9-01/2018-SPG-II (I) dated 6.9.2018 issued by the 2nd respondent.

Annexure A2: Copy of the letter No.9-23/2014-SPG dated 18.5.2018 issued by the 2nd respondent.

Annexure A3: Copy of the letter No.F.No.A34013/06/2016-DE dated 10.4.2018 of the Department of Posts.

Annexure A4: Copy of the representation dated 20.4.2018 submitted before the 2nd respondent.

Annexure A5: Copy of the letter No.9-23/2014-SPG dated 23.3.2017 issued by the Director (Staff).

Annexure A6: Copy of the representation dated 18.6.2018 submitted before the 2nd respondent.

Annexure A7: Copy of the representation dated 18.6.2018 submitted by the Association.

Annexure A8: Copy of the order No.9-23/2012-SPG dated 28.12.2012 issued by the Director (Staff).

Annexure A9: Copy of the order No.9-25/2014-SPG dated 20.2.2015 issued by the 2nd respondent.

Annexure A10: Copy of the OM No.28034/7/86-Estt(A) dated 3.4.1986 of Ministry of Personnel, P.G. And Pensions.

Annexure A11: Copy of the OM No.28034/2/97/Estt (A) dated 12.6.1997 of the Ministry of Personnel, P.G. and Pensions.

Annexure A12: Copy of the OM No.28034/9/2009-Estt (A) dated 30.9.2009 of the Ministry of Personnel, P.G. and Pensions.

Annexure A13: Copy of the order No.11-05/2018-SPG-II dated 10.10.2018 issued by the ADG (SGP) of the 1st respondent.

Annexure A14: Copy of the order No.9-01/2018-SPG-II dated 28.9.2018 issued by the 2nd respondent.

Annexure A15: Copy of the representation dated 19.9.2018 submitted by the applicant.

Annexure A16: Copy of the order No.9-01/2018-SPG-II(iii) dated 6.9.2018 issued by the 2nd respondent.

Annexure A17: Copy of the order No.9-01/2018-SPG-II(iv) dated 6.9.2018 issued by the 2nd respondent.

Annexure A18: Copy of the order No.7-01/2012-SPG dated 28.1.2019 issued by the 2nd respondent.

Annexure A19: Copy of the Transfer Guidelines issued as per F.No.141-141/2013-SPB-II dated 17.1.2019 issued by the Director (SPN) of the 1st respondent.

Annexure A20: Copy of the order No.9-14/2019-SPG-II dated 20.3.2019 issued by the ADG (SPG) of the 1st respondent.

Annexure A21: Copy of the representation dated 1.5.2019 submitted before the 1st respondent.

Annexure A22: Copy of the order No.9-14/2018-SPG-II dated 22.5.2019 issued by the Director (Staff) of the 1st respondent.

Annexure filed by the respondents:

Annexure R1: Copy of Memo No.STB/2011/2015-WR/Pt dated 11.9.2018.

Annexure R2: (i) Copy of OM No.9-01/2018-SPG-II (I) (ii) Copy of OM No.9-01/2018-SPG-II (II) (iii) Copy of OM No.9-01/2018-SPG-II (III) (iv) Copy of OM No.9-01/2018-SPG-II (IV) and (v) Copy of OM No.9-01/2018-SPG-II (V).

Annexure R3: Copy of Directorate OM dated 26.2.2018.

Annexure MA1: Copy of the order No.9-15/2019-SPG-II(II) dated 30.9.2019 issued by the ADG (SPG) of the 1st respondent.

Annexure MA2: Copy of the order No.ST/1/1/5/2019 Vol.II dated 14.10.2019 issued by the APMG (Staff) of the 3rd respondent.